Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

New Delhi, Dated: 06th March 2024

Subject: Amendment in import policy condition for Duck Meat Chapter 2 of ITC (HS) 2022, Schedule-I(Import Policy)

S.O.: In exercise of powers conferred by Section 3 read with Section 5 of FT (D&R) Act, 1992, and read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2023, as amended from time to time, the Central Government hereby revises the import policy condition of the following items under ITC(HS) Code 02074200 and 02074500 of Chapter 2 of ITC (HS) 2022, Schedule–I(Import Policy), as under:

Exim	Item	Import	Existing	Revised Policy condition
Code	Description	Policy	Policy	
			condition	
02074200	-Of ducks : Not cut in pieces, frozen		-	Import of Premium Duck Meat as per DAHD OM No. L-110109(3)/1/2016-Trade (E-2625) dated 22.02.2024 and under Department of Revenue Notification No. 13/2024-Customs dated 06.03.2024 for supply to Hotels and Restaurants shall be 'Restricted'. Other Imports under given ITC(HS) code shall be 'Free'.
02074500	-Of ducks : Other, frozen	Free	-	Import of Premium Duck Meat as per DAHD OM No. L-110109(3)/1/2016-Trade (E-2625) dated 22.02.2024 and under Department of Revenue Notification No. 13/2024-Customs dated 06.03.2024 for supply to Hotels and Restaurants shall be 'Restricted'. Other Imports under given ITC(HS) code shall be 'Free'.

Effect of the Notification: Import of Premium Duck Meat as per DAHD OM No. L-110109(3)/1/2016-Trade (E-2625) dated 22.02.2024 and under Department of Revenue Notification No. 13/2024-Customs dated 06.03.2024 for supply to Hotels and Restaurants shall be 'Restricted'. Other Imports under ITC(HS) codes 02074200 and 02074500 shall be 'Free'.

This is issued with the approval of Minister of Commerce & Industry.

(Santosh Kumar Sarangi)

Director General of Foreign Trade &

Ex- officio Addl. Secretary to the Government of India

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36.3.2024